

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.224/1999

Tuesday this the 27th day of April, 1999

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. B.N. BAHADUR, ADMINISTRATIVE MEMBER

G.Radhamoni Amma,  
Nadayil Kizhakkethu Veedu,  
Ponakamuri,  
Mavelikakra.

...Applicant

(By Advocate Mr. P.C.Chacko (rep. by S.Jayakrishnan)

Vs.

1. The Postmaster General,  
Central Region,  
Kochi.

2. The Superintendent of Post Offices,  
Mavelikkara. ...Respondents

(By Advocate Mr. S.K.Balachandran, ACGSC)

The application having been heard on 27.4.99, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

When the application came up for admission today, learned counsel appearing for the applicant submitted that the applicant is not pressing the application. Hence the application is dismissed as not pressed. No costs.

Dated the 27th day of April, 1999.

B.N.Bahadur

B.N. BAHADUR  
ADMINISTRATIVE MEMBER

A.V.Haridasan

A.V. HARIDASAN  
VICE CHAIRMAN

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